

**Power Finance Corporation**

\*243. SHRI RADHAKANTA DIGAL : Will the Minister of ENERGY be pleased to state :

(a) the functions of the Power Finance Corporation to be set up in 1986-87; and

(b) the details of the steps taken and contemplated in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). The Power Finance Corporation will *inter-alia* provide term finance to thermal, hydel and transmission projects, schemes of renovation and modernisation, and system improvement schemes. The Memorandum and Articles of Association of the Corporation are being finalised for incorporation of the Power Finance Corporation in 1986-87.

**Losses in Delhi Electric Supply Undertaking**

2173. SHRI MAHENDRA SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether DESU (Delhi Electric Supply Undertaking) has been suffering heavy losses year after year;

(b) if so, the losses incurred during the years from 1982-83 to 1985-86;

(c) the main reasons for the same;

(d) whether any assessment has been made about the extent of loss suffered on account of theft of electricity; if so, the details thereof; and

(e) the steps being contemplated to effectively prevent such theft of power ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (c). Delhi Electric Supply Undertaking has been facing revenue deficit since 1973-74 mainly on account of increase in the cost of inputs of power generation/supply as also the increase in cost of power purchased. The provisional figures of revenue deficit since 1982-83 onwards are as follows :—

Year	Deficit (Rs. in crores)
1982-83	67.45
1983-84	97.54
1984-85	118.99

Figure for revenue deficit, if any, for 1985-86 would be available after the year is over.

(d) and (e). The difference between the energy available for sale and the energy billed are normally the T and D losses which work out to 18% approximately. The transmission and distribution losses consist of (i) technical losses attributable to transmission and line losses; and (ii) commercial losses due to pilferage of theft. It is not possible to segregate theft of energy from the total transmission losses, though technical losses are a substantial component of the T and D losses.

To check the theft of power, surprise raids are conducted by DESU from time to time. On detection of a case of theft of energy, necessary FIR is lodged with the Police against the defaulter. The supply so taken unlawfully is disconnected besides assessing the consumption of energy on the basis of connected load for making recovery from the party concerned.

**Utilisation of Capacity of Telecommunication Circuits in INSAT-B Network**

2175. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the target set out for utilisation of the capacity of telecommunication circuits in INSAT-B network by the end of December, 1985;

(b) whether the target capacity has been fully utilised;

(c) if so, in which months of the year 1985 the target was achieved; and

(d) the future programme of the Government in this regard ?